

(2023) 12 MAD CK 0078

Madras High Court

Case No: Criminal Original Petition No. 27871 Of 2023

Y.Augustin Arun S/O. Yuvara

APPELLANT

Vs

State

RESPONDENT

Date of Decision: Dec. 13, 2023

Acts Referred:

- Indian Penal Code, 1860 - Section 229A, 302

Hon'ble Judges: C.V.Karthikeyan, J

Bench: Single Bench

Advocate: R.Dineshkumar, R.Kishore Kumar

Judgement